

ITEM NO.301

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No(s). 32268/2022

(Arising out of impugned final judgment and order dated 06-09-2022 in C.A. No. No. 1661/2020 passed by the Supreme Court Of India)

SANJAY KUMAR AGARWAL

Petitioner(s)

VERSUS

STATE TAX OFFICER (1) & ANR.

Respondent(s)

IA No. 152028/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 152031/2022 - EX-PARTE STAY

IA No. 50468/2023 - INTERVENTION APPLICATION

IA No. 43509/2023 - INTERVENTION APPLICATION

IA No. 10794/2023 - INTERVENTION APPLICATION

IA No. 51897/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 152029/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 32343/2022 (XVII)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151966/2022

FOR EX-PARTE STAY ON IA 151973/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151977/2022

Diary No(s). 32353/2022 (XVII)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151996/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 184243/2022

IA No. 151996/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

R.P.(C) No. 236/2023 in C.A. No. 2568/2020 (XVII)

Diary No(s). 32418/2022 (XVII)

FOR STAY APPLICATION ON IA 152096/2022

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 152097/2022

IA No. 204369/2022 - INTERVENTION APPLICATION

IA No. 152096/2022 - STAY APPLICATION)

Date : 18-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties

M/S. Lawfic, AOR
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Mr. Siddharth Pandey, Adv.
Ms. Pracheta Kar, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Nadeem Afroz, Adv.
Mr. Kunal Chatterji, AOR

UPON hearing the counsel the Court made the following
O R D E R

Permission to file review petitions is allowed.

Applications seeking intervention/impleadment are allowed.

Heard the learned senior counsel/ learned counsel for the parties.

Arguments concluded.

Judgment/order reserved.

Written submissions or short notes, if any, be filed by 23th September, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR